

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

NINTH SESSION—SECOND LOK SABHA

Sixty Second Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1960

Price 0.20 nP.

CONTENTS

	PAGE
1. Fifty-fifth Report	1
2. Fifty-sixth Report	2
3. Fifty-Seventh Report.	3
4. Fifty-eighth Report	6
5. Fifty-ninth Report	7
6. Sixtieth Report	14
7. Sixty-first Report	16
8. Sixty-second Report	19
9. Sixty-third Report	20
10. Sixty-fourth Report	21

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

***Sixty-second Report
(SECOND LOK SABHA)**

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-second Report.

2. The Committee met on the 4th April, 1960 to consider the allocation of time to the Resolutions set down in the List of Business for Friday, the 8th April, 1960.

3. The Members whose resolutions had been included in the List of Business for the 8th April, 1960 had been invited to present their views on the resolutions before the Committee. Shri Uma Charan Patnaik attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|--|----------|
| (1) Resolution regarding Establishment of various Defence Councils. | 1½ hours |
| (2) Resolution regarding Ban on Hydrogenation of vegetable oils. | 2½ hours |
| (3) Resolution regarding Nationalisation of Sugar Industry. | 2 hours |
| (4) Resolution regarding Lifting the waters of rivers in hilly areas of Himachal Pradesh. | 1½ hours |
| (5) Resolution regarding Tariff rates for Mission Hospitals. | 1½ hours |
| (6) Resolution regarding Representation of Scheduled Castes and Scheduled Tribes in the Central Government Services. | 1½ hours |

NEW DELHI;
The 4th April, 1960.

HUKAM SINGH.

Chaitra 15, 1882 (Saka).

*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 8th April, 1960:—

"That this House agrees with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 6th April, 1960."

[L.S. Deb., dated the 18th April, 1960].